

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 954 of 2020**

**In the matter of:**

**Apundarik Merchants Pvt. Ltd.**

**....Appellant**

**Vs.**

**Bansidhar Agarwalla & Co. Pvt Ltd.**

**....Respondent**

**Present:**

**Appellant: Mr. Saikat Sarkar, Mr. Saurav Jain, Mr. Shubhankar Agarwala, Advocates.**

**Respondent: None**

**ORDER**

**(Through Virtual Mode)**

**11.12.2020:** Notice has been delivered to Respondent. However, there is no appearance on its behalf. Presence of Respondent is awaited.

List the appeal 'for admission (after notice)' on 5<sup>th</sup> January, 2021.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Shreesha Merla]  
Member (Technical)**

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